

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.01.2020 (TUESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 40 of 2020 in Comp. App (AT) No. 271 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma
2.	Comp. App. (AT) (Ins) No. 1056 of 2019 & I.A No 4033,4303 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam
3.	Comp. App. (AT) (Ins) No. 84 of 2019	Sri Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
4.	Comp. App (AT) (Ins) No. 724 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With	Arvind Kumar	Heena George Misha (R-SBI)
5.	Comp. App (AT) (Ins) No. 725 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With	Arvind Kumar Gupta	Heena George Misha (R-SBI)
6.	Comp. App. (AT) (Ins) No. 870 of 2019	State Bank of India. Vs. Liberty House Group Pte. Ltd.	Jasveen Kaur	Henna George
7.	Comp. App. (AT) (Ins) No. 1090 of 2019	Suman Chkraborty Vs. Anhui Technology Imp. & Exp. Co. Ltd.	Feroz Khan Ghazi	Purti Marwaha Gautam Singhal-IRP
8.	Comp. App. (AT) (Ins) No. 1095 of 2019	Panoramic Universal Ltd. Vs. Sanitech Engineers & Consultants Pvt. Ltd. & Ors.	Sachin Patil	Awanish Kumar- R1 G. Kalpana-IRP
9.	Comp. App. (AT) (Ins) No. 1213 of 2019	National Highways Authority of India Vs. Transstroy Tirupati Tiruthani Chennai Tollways Pvt. Ltd. & Anr.	Gurvinder Suri	Abhishek Sharma-R1 Rajesh Kumar Gautam
10.	Comp. App. (AT) (Ins) No. 1252 of 2019	Ashish Arjun Kumar Rathi. Liquidator of SBQ Steels Ltd. Vs. Ropal Rai	Pawan Bhushan	S. Santanam Swaminadhan
11.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2

12.	Comp. App. (AT) (Ins) No. 1392 of 2019	Amitabh Kumar Jha Vs. Bank of India & Anr.	Aditya	I.P.S. Oberoi-R1
13.	Comp. App (AT) (Ins) No. 1402 of 2019	T. Johnson Vs. St. John Freight Systems Ltd., through RP	Pushkar Sood	
14.	Comp. App. (AT) (Ins) No. 1404 of 2019	Anuj Rana Vs. Sarada Equipment	Jitin Singhal	
15.	Comp. App. (AT) (Ins) No. 1406 of 2019	A.Balakrishana Vs. Kotak Mahindra Bank Ltd. & Anr.	Gautam Singh	Kesar Dass
16.	Comp. App. (AT) (Ins) No. 29 of 2020 (I.A for delay in refiling not filed)	Sarish Mittal, Director, KSM Spinning Mills Ltd. Vs. Central Bank of India & Ors.	A.K. Bhardwaj	
17.	Comp. App. (AT) No. 316 of 2019	Kishor S. Patel & Ors. Vs. Magic Creation Pvt. Ltd. & Ors.	Ritesh Patadia	Devansh Jan-R- 2,3
18.	Comp. App. (AT) No.329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

For Admission (Fresh Cases)

19.	Comp. App (AT) (Ins) No. 1484 of 2019	Punjab National Bank Vs. State Bank of India & Anr.	Hashmat Nabi	Ankur Mittal- R1 Abhishk Anand- R2
20.	Comp. App (AT) (Ins) No. 1515 of 2019	Corporation Bank Vs. LSI Resolution Pvt Ltd.	Somya Yadava	
21.	Comp. App (AT) (Ins) No. 1516 of 2019 (With Defects)	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt Ltd.	Prerita Aggarwal	
22.	Comp. App (AT) (Ins) No. 1517 of 2019 (With Defects)	Venus Sugar Ltd. Vs. SASF	Manisha Chaudhary	
23.	Comp. App (AT) (Ins) No. 06 of 2020	A.R. Raamesh Vs. Swaminathan Venkatraman, IRP &Anr.	S. Narendra Kr.	
24.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt Ltd.	R. Sudhinder	

25.	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	
26.	Comp. App. (AT) (Ins) No. 11 of 2020	Kundan Care Products Ltd. Vs. Surya Kanta Satapathy & Ors.	Prithu Garg	Meher Tandon
27.	Comp. App. (AT) (Ins) No. 12 of 2020	IFGL Refractories Ltd. Vs. Agrawal Structure Mills (P) Ltd.	Pradhuman Gohil	
28.	Comp. App. (AT) (Ins) No. 13 of 2020	Sathyam Orocon Pvt. Ltd. & Ors. Vs. EPC Constructions India Ltd. & Ors.	Harsh Gurbani	
29.	Comp. App. (AT) (Ins) No. 14 of 2020	EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd.	AAkarshan Sahay	
30.	Comp. App. (AT) (Ins) No. 15 of 2020	Shyam Pradhan & Anr. Vs. Anand Chandra Swain	Shifa Nagar	
31.	Comp. App. (AT) No. 367 of 2019	Dinesh Pujara & Ors Vs. Madras Race Club & Anr	Pankhuri	Ajith S Ranganathan
32.	Comp. App. (AT) No. 01 of 2020	Adita Bio Sys Pvt. Ltd. & Ors. Vs. Suhas Yeled Sharanabasappa & Anr.	Shivam Narang	
33.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	Raunak Dhillon	
34.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	

For Admission (After Notice)

35.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan
36.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Charu Bansal	K. Datta
37.	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa

38.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
39.	Competition App. (AT) No. 27 of 2019	Philipe Haydon. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
40.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
41.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
42.	Competition. App. (AT) No. 31 of 2019	Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)
43.	Competition. App. (AT) No. 32 of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)
44.	Competition. App. (AT) No. 33 of 2019	R.K. Vachher. Vs. Competition Commission of India & Anr.	Lakshmi Kruttika Vijay	Manish Paliwal (R1)
45.	I.A. No. 3392 & 3542 of 2019 in Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Phoenix ARC Pvt. Ltd.	Mahesh Agarwal	Phalak Rajnish-R1
46.	Comp. App (AT) (Ins) No. 1334 of 2019	Power Grid Corporation of India Ltd. Vs. Korba West Power Company Ltd & Ors.	Anshuman Sharma	
47.	Comp. App. (AT) (Ins) No. 1398 of 2019	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Mrinali Prasad

48.	Comp. App. (AT) (Ins) No. 1118 of 2019	Go Airlines (India) Ltd. Vs. Sovika Aviation Services Pvt Ltd.	Amish Tandon	Lzafeer Ahmad
49.	Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	Hasija	Aarzo-R1,3 Tushar Tyagi & Nikshubha Sethi- RP

After the above or 12:30 PM, whichever is earlier.

For Admission (After Notice)

50.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	Sadapurna mukherjee	Atanu Mukherjee- R1 Arjun Agarwal-R13 Ashok Jain-R25
51.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors. With	Saurabh Jain	Krishnendu Dutta- R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal- 29
52.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors.	Shaurya Kuthiala	Atanu Mukherjee

02:00 PM

For Admission (After Notice)

53.	Comp. App. (AT) No. 236 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Priyanka Goswami	V P Singh-R4 P.S Bindra-R5
54.	Comp. App. (AT) No. 237 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Siddharth Naidu	V P Singh-R4 P.S Bindra-R5
55.	Comp. App. (AT) No. 298 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd & Ors.	Arijit Mazumdar	

Note: - The Court will rise at 03:00 PM.

Copy to: -

1. Notice Board
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4. Website: www.nclat.nic.in

By Order
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Registrar